

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:1515  
ANSWERED ON:10.03.2008  
AGRICULTURE IN CONCURRENT LIST  
Ahir Shri Hansraj Gangaram

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether a demand has been made to include agriculture in the concurrent list and provision of separate budget for the proper development of Agriculture;
- (b) if so, the details thereof and reaction of the Government thereto;
- (c) whether the Government has conducted any study on such possibilities for the development of Agriculture Sector;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTILAL BHURIA)

(a)to(e): The National Commission on Farmers made a recommendation in the `Revised Draft National Policy for Farmers` for including Agriculture under the Concurrent List. However, this recommendation was not incorporated in the National Policy for Farmers 2007 as it requires a constitutional amendment with the support of the majority of State Legislatures. Representations have been made to the Government from time to time for providing a separate budget for Agriculture. As the agriculture sector has a large number of inter-sectoral linkages which are dealt by several Ministries/Departments of the Central Government, all agriculture related matters cannot be perceived under any one single Ministry, disregarding the inter-linkages. Moreover, as the subject of agriculture relates to the States, the primary responsibility of implementation of policies and programmes for development of agriculture lies with the States and the Central Government supplements the efforts of the States through appropriate financial and policy supports. As such, the suggestion for having a separate agriculture budget was not found feasible.